

National Company Law Tribunal

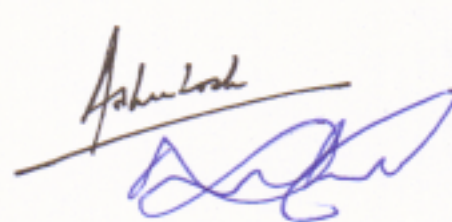
Allahabad Bench

CP NO. 111/ND/2012.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Model Tanners Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ASHUTOSH KUMAR	ADV	PETITIONERS	
2.	NISHANT MISHRA	ADV.	RESPONDENT NO. 1, 2 & 4	

CP No. 111/ND/2012

Sri Ashutosh Kumar, advocate for the petitioner. Sri Nishant Mishra, advocate for Respondent Nos. 1, 2 & 4 present.

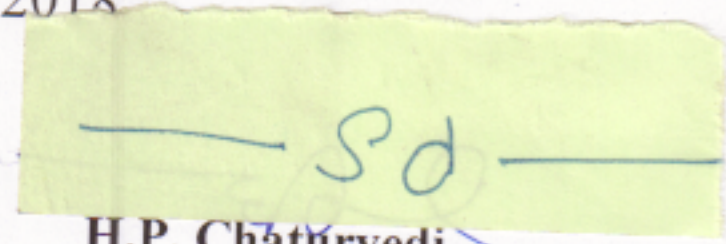
As, there is no appearance from Respondent No. 3 & 5. (in CP No. 32/ND/2014) nor their counsel are present. Hence, a final opportunity is granted for appearance as well as for argument.

The Registry of this Tribunal is directed to communicate a copy of this order to the Respondent No. 3 & 5 as well as the petitioner counsel may also communicate a copy of this order.

The matter to be listed on 23rd February, 2018

Date: 24/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)